

दोकरान में पाये गये अवशेष

२३३. श्री रघुनाथ सिंह : क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जोधपुर (राजस्थान) से १११ मील दूर दोकरान नामक स्थान में कुआँ खोदते समय लगभग तीन हजार वर्ष पुराना पत्थर चार सौ ीट की गहराई पर मिला है; और

(ख) यदि हाँ, तो क्या सरकार इस क्षेत्र में और खुदाई का काम करायेगी ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० ब० ला० श्रीमान्नी) :

(क) और (ख) सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी ।

Relief for Political Sufferers

234. **Shri Jhulan Sinha:** Will the Minister of Home Affairs be pleased to state:

(a) the total amount spent State-wise by the Central Government over relief to political sufferers in the country during the last five years; and

(b) the forms in which such relief has been given.

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). Grant of relief to political sufferers is essentially a matter of State responsibility and the State Governments have their own schemes for the purpose. The Central Government do not themselves spend any amount on a State-wise basis. There is, however, a discretionary grant amounting to Rs. 3 lakhs per annum, which has been placed at the disposal of the Home Minister since 1955-56. Cash grants involving no recurring liability are made out of this sum to deserving persons who have distinguished themselves in the political, social, philanthropic or other fields and are in need of special assistance over and above what they may have derived from the respective State Governments.

Journals of Ministries

235. **Shri Bahadur Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the names of journals produced by different Ministries and their attached offices; and

(b) the staff employed for each of them, the academic and technical qualifications, experience, length of service, nature of duties, present salaries and the pay scales of Editors, Assistant Editors, Sub-Editors, Translators or their counterparts performing similar journalistic duties in different Ministries?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is under compilation and will be placed on the Table of the House shortly.

Reservation for Scheduled Castes and Scheduled Tribes

236. **Shri Bibhuti Mishra:** Will the Minister of Home Affairs be pleased to state:

(a) whether in view of provision of Article 334, of the Constitution regarding abolition of reservation for Scheduled Castes and Scheduled Tribes after ten years of the date of commencement of the Constitution State Governments have been consulted; and

(b) if not, whether they will be consulted before the expiry of ten years period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The question is premature as the period prescribed under Article 334 of the Constitution would expire in 1960.

Hindustan Steel Ltd., Rourkela

237. **Shri Badkumar Pratapganga Deb:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how many gazetted and non-gazetted officers are working on the

construction of the Hindustan Steel Ltd., Rourkela; and

(b) how many contractors are working in the Hindustan Steel Ltd., Rourkela?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Hindustan Steel is a Private Limited Company and the number of officers corresponding to that of 'gazetted' and 'non-gazetted' status under the Government of India is 244 and 1118 respectively.

(b) 157.

Promotions to Higher Grades

238. { Shri Kodtayan:
Shri Warrior:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that civilians working in Defence establishments are generally denied promotions to higher grades due to absence of sanctioned grades for them, especially in Poona area; and

(b) if so, what steps Government propose to take to remedy this situation?

The Minister of Defence (Shri V. K. Krishna Menon): (a) Where higher grades exist and the recruitment rules provide for promotion of civilian personnel in lower grades to all or a quota of vacancies in the higher grades, such promotions are made. In other cases where recruitment rules provide only for direct recruitment from the open market to the higher grades there is naturally no scope for promotions.

(b) Higher grades in a cadre or service are sanctioned if they are considered necessary from the point of view of the work to be done; and provision is made in the recruitment rules for promotion to such higher grades if it is considered that suitably qualified personnel will be available for such promotion from the

next lower grades. Government do not propose to take any special steps in this connection.

Integration of Hilly Areas

239. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether he has received a Memorandum from the Himachal Integration and Hilly Region Committee for the integration of all hilly areas in Northern India and for saving hill Stations like Simla, Solan, Dalhousie, Kulu, Dharamsala and Bakloh from desolation; and

(b) if so, whether the Memorandum has been considered?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) The decision for the continuance of Himachal Pradesh as a Union territory was taken after careful consideration and nothing has happened since to change the position. The suggestions regarding hill stations have been brought to the notice of the authorities concerned.

Neivell Project

240. **Raghunath Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state whether it is a fact that Russian and American aid on a package deal basis is being sought by Government for different components of the Multi-Purposes Neiveli Lignite Project?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The Government of the U.S.A. have supplied a number of items of equipment under the T.C.A. Programme. They have also agreed to supply a pilot Briquetting and Carbonising Plant for investigating the optimum conditions for drying and Briquetting of raw lignite, and for manufacturing by-products.